NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 09.01.2021

NOTICE

Take notice that the following matter adjourned on 14.12.2020 will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App. (AT) (Ins) No. 606 of 2020	Sepco Electric Power Construction Corporation	14.12.2020	12.01.2021
	Part Heard	Vs. Sumit Binani & Ors		
	Tart Heard			

Copy to: -

By the order of Hon'ble Acting Chairperson

-sd/-

1. Notice Board

2. Website: www.nclat.nic.in Registrar